

National Company Law Tribunal

Allahabad Bench

CP NO 102/ND/2011

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.02.2017

NAME OF THE COMPANY: Kashipur Rice Mills Private Limited & Ors

SECTION OF THE COMPANIES ACT: U/S 397/398 of Companies Act,2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	PRABODH Kumar B.J.D.	Petitioner & counsel Petitioner		Pic Bapna
2.				

Order dated 20.02.2017

CP No.102/ND/2011 Kashipur Rice Mills Private Limited &  
Ors

Counsel represented for the parties, it is stated that appeal is still pending in the High Court and the High Court has pleased to grant stay of the order dated 08.09.2011 passed by the Company Law Board. The case is adjourned 30.03.2017.

  
SH. H.P. CHATURVEDI (Judicial Member)

Dated 20.02.2017